



A

FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original

Application No. 599 of 2003

Applicant(s)..... Tavni Prag Respondent(s)..... Union of India

Advocate for Applicant(s)..... M/s Umakanta Mishra. Advocate for Respondent(s).....

S. K. Sethu

NOTES OF THE REGISTRY

IPO for B 59 -

filed.

on memo.

P.
TS/9

SCT)

Defects removed
for Registration H.

24.9.

DR

Registrar

S.O.-(7)

By
24.9.03

Dhanku

24.09.03

H
24.9.2003

ORDERS OF THE TRIBUNAL

REGISTER

*H
24.9.2003
Register*

1. ORDER DATED 29.9.2003.

Learned Counsel for the Applicant

Mr.Umakanta Mishra, seeks permission to withdraw this O.A. with liberty to file better application. After hearing, he is permitted to withdraw this O.A. with liberty to file a fresh O.A., if so advised, and this OA is accordingly disposed of as withdrawn.

*Pub. recd
vice-Chairman
Member (Judicial)*